

No. A-51/10/2024-HRD 1-Part(1) 1287
Government of India
Ministry of Commerce & Industry
Department of Commerce
(Directorate General of Foreign Trade)

Vanijya Bhawan, New Delhi

Dated: May 11, 2026

Office Order No. 52/2026

In pursuance of the directions of DG, DGFT, it is hereby ordered that all officers of the rank of Deputy DGFT and above, posted at DGFT (HQ) shall mandatorily obtain prior approval of DG, DGFT before proceeding on any kind of leave or official tour.

2. No officer shall proceed on leave or official tour without receiving formal approval from DG, DGFT.

3. All such requests shall be submitted well in advance to ensure timely consideration and approval.

This issues with the approval of the Competent Authority.


(Ajay Chaudhary)

Foreign-Trade Development Officer

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Copy to

- All Officers of the rank of Deputy DGFT and above.